

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 688/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Ambrish B. Dani  
V/s.  
Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

42 Kartik Prasad Adv. for  
i/b Dhruve Lilachkar Petitioner Kartik

**ORDER**

**T.C.P. No. 688/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Placed on record the Order of the Hon'ble High Court dated 10.07.2017.
3. In view of the said Order Petitioner is directed to place on record the Order to remit the entire record to the Hon'ble High Court.
4. Adjourned to **19.12.2017.**

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**27.11.2017.**

aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**